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Title: Laid the Evidence tendered before the Standing Committee on Home Affairs on the 6th Schedule to the Constitution (Amendment) Bill, 2007 and the Constitution (107th Amendment) Bill, 2007.

SHRI AMITAVA NANDY (DUMDUM): I beg to lay on the Table a copy of the Evidence tendered before the Standing Committee on Home Affairs on the Sixth Schedule to the Constitution (Amendment) Bill, 2007 and the Constitution (One Hundred and Seventh Amendment) Bill, 2007.

12.02 hrs.